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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA No. 2386/98

New Delhi this the 4th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri N. Sahu, Member (A)

In the matter of

1. Shri J.S. Venkateswarlu,  
S/O Shri J.S. Rama Rao,  
Assistant Director,  
Co-ordination and Publication Division,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, Sardar Patel Bhawan,  
Sansad Marg, New Delhi.
2. Prafulla Chandra Mishra.  
S/O Shri Bhagirathi Mishra,  
Assistant Director,  
Industrial Statistics Wing,  
Central Statistical Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 1, Council House Street,  
Calcutta-700001.
3. Sanjay  
S/O Shri B.P. Rama  
Assistant Director,  
Field Operation Division,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation,  
Tadong Gangtok-2,  
Sikkim.
4. Ranjit Kumar Tiwary,  
S/O Shri Rama Shankar Tiwary,  
Assistant Director,  
Directorate General of Commercial  
Intelligence and Statistics,  
Ministry of Commerce, 1, Council  
House Street, Calcutta.
5. Dalip Singh,  
S/O Shri Jagmal Singh Yadav,  
Assistant Director,  
Labour Bureau,  
Ministry of Labour,  
Sector-17, Chandigarh.
6. Purnendu Kishore Banerjee,  
S/O Late Shri Prabhat Kumar Banerjee  
Assistant Director,  
Survey Design and Research Division,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 164, Gopal Lal Tagore  
Road, Calcutta-700001.

7. Bandana Dasgupta,  
D/O Shri B. Dasgupta,  
Assistant Director,  
Industrial Statistics Wing,  
Central Statistical Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 1, Council House Street,  
Calcutta-700001

8. Ajay Bakshi,  
S/O Shri Ajit Kumar Bakshi,  
Assistant Director,  
Survey Design and Research Division,  
National Sample Survey Organisation,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, 164, Gopal Lal Tagore Road,  
Calcutta-700035.

... Applicants

(By Advocate Shri S.K. Das)

Vs.

1. Union of India  
through the Secretary,  
Department of Statistics,  
Ministry of Planning and Programme  
Implementation, Sardar Patel Bhavan,  
Sansad Marg, New Delhi-110001

... Respondent

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

We have heard Shri S.K. Das, learned counsel for the applicants.

2. In this O.A. the applicants have impugned the ad hoc promotion order dated 26.10.1998. Admittedly, the applicants have not even made a single representation in respect of the impugned order dated 26.10.1998.

3. In view of the above facts we are of the view that the applicants have not even attempted to exhaust the alternate remedies available to them by way of representation to the respondents.

4. Learned counsel for the applicant submits that in that event the Tribunal may treat the OA as representation to the respondents and give a direction to the respondent to dispose of the OA within two months.

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5. We have considered the above. In the facts and circumstances of the case, the OA being premature is dismissed. It is open to the applicants to make a suitable representation to the respondents, if they so wish. No costs.

Manohar  
(N.Sahu)  
Member (A)

Lakshmi Swaminathan  
(Smt.Lakshmi Swaminathan)  
Member (J)